

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 227
(IB)-731(ND)2019

IN THE MATTER OF:

M/s. Concept Incorporation	...	Applicant/Petitioner
Versus		
M/s. DCP India Pvt. Ltd.	...	Respondent

Under Section: 9 of IBC, 2016

Order delivered on 16.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

Renotify on 10.05.2021.

Sd/-
(T. S. Singh)
Court Officer